

Central Administrative Tribunal
Principal Bench, New Delhi

OA No. 646/2015

New Delhi, this the 11th day of February, 2020

**Hon'ble Mr. S.N.Terdal, Member (Judicial)
Hon'ble Mr.Mohd. Jamshed, Member (Administrative)**

Shri Inder Pal Singh, Age 54 years (Dresser)
S/o Sri Late Prem Singh
R/o WZ-29, Plot No.33
Shyam Nagar Ext. New Delhi-110018 -Applicant
Office of Veer Savakar Trening Central Pusa N.Delhi-12

(By Advocate: Present None)

Versus

Government of the NCT of Delhi; Through

1. Chief Secretary
Govt.of NCT of Delhi
Delhi Secretariat
I.T.O. New Delhi
2. Secretary
Training and Technical Education
Muni Maya Ram Marg,
Pitampura, Delhi.
3. Principal
Veer Savarkar Marg,
Basic Training Centre
Govt.of NCT of Delhi, Pusa, New Delhi. – Respondents

(By Advocate: Mr.Ramesh Shukla for Mr.Amit Anand)

ORDER (ORAL)

By Hon'ble Mr. S.N. Terdal, Member(J):-

None appeared for the applicant. The applicant was not present on 23.10.2019 also. Hence, the OA is dismissed in default for non-prosecution.

**(Mohd. Jamshed)
Member(A)**

/mk/

**(S.N. Terdal)
Member (J)**